

19


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 102/2018 in CP No. 04/241/HDB/2018
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem & (03) Others
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V.PAPARAO for Dr. K. Lakshmi Narasimha	Advocate	9848658189	 19/7/18

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Venkat Rami Reddy	Adv	9985183500	

**ORDER**

Learned counsel Mr.B.V.Papa Rao representing Dr.K.Lakshmi Narasimha present for Petitioner. Learned counsel Ms.C.Shilpa representing Mr.V.Venkata Rami Reddy present for Respondent.

At request of both sides counsel, list the matter on 23.07.2018 for final hearing as the last chance.

  
MEMBER JUDICIAL